

**GOVERNMENT OF INDIA  
MINISTRY OF PARLIAMENTARY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3964  
TO BE ANSWERED ON 10.08.2016**

**NATIONAL YOUTH PARLIAMENTARY COMPETITION**

**3964. SHRI ANTO ANTONY: Will the MINISTER OF PARLIAMENTARY AFFAIRS be pleased to state:-**

- (a) whether the Government has any scheme called National Youth Parliament Competition;  
 (b) if so, the details thereof including its aim and salient features;  
 (c) the details of Youth Parliament Competitions held in various States during the last three years; and  
 (d) whether Youth Parliament Competitions have not been held in any state for the past several years and if so, the details thereof and the reasons therefor ?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE;  
AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI S.S. AHLUWALIA)**

- (a) Yes.  
 (b) This Ministry implements 4 Schemes of Youth Parliament Competitions at National Level which are as under:-

(i)	Scheme for National Youth Parliament Competitions for Kendriya Vidyalayas
(ii)	Scheme for National Youth Parliament Competitions for Jawahar Navodaya Vidyalayas
(iii)	Scheme for National Youth Parliament Competitions for Universities/Colleges
(iv)	Scheme of Financial Assistance to States/Union Territories for organising Youth Parliament Competitions.

**Aim.** These schemes have been introduced with the aim of strengthening the roots of democracy, inculcating healthy habits of discipline, tolerance of the views of others and to enable the student community to know something about the working of Parliament.

**Salient Features.** These schemes are organised annually under the aegis of Ministry of Parliamentary Affairs. Suitable logistics for organizing the Schemes are provided by participating Stakeholders. Each year at the beginning of the Competition Orientation Courses are held for acquainting the participants with modalities of the Competition. These Competitions are organized at two levels i.e., National/Zonal and Group/Regional. At the conclusion of the competition, Prize Distribution Functions are organized by the Ministry. Further details about individual Schemes is available at Ministry's Official Website at "[mpa.gov.in/mpa/results.aspx](http://mpa.gov.in/mpa/results.aspx)"

- (c) **The Ministry is not directly involved in organising the Youth Parliament Competitions in States.** However, the Ministry provides Financial Assistance to States/Union Territories for holding/organising Youth Parliament Competitions in their respective states, through reimbursement of claims preferred by the State/Union Territory Governments, in the following order :-

1.	Legislatures having members up to 100	Rs. 3 Lacs per annum
2.	Legislatures having members between 100-200	Rs. 4 Lacs per annum
3.	Legislatures having members above 200	Rs. 5 Lacs per annum

Note: **(the ceiling in respect of Union Territories having no legislatures is Rs. 2,00,000/- per annum)**

The Ministry has received the request for financial assistance from the following states during the last three years for organising the Youth Parliament Competitions in their respective states:-

S. No	State	Year for which Amount is claimed	Amount Claimed	Amount Reimbursed
<b><u>2013-14</u></b>				
(i)	Haryana	2013-14	3,00,000/-	3,00,000/-
(ii)	Kerala	2012-13	4,00,000/-	4,00,000/-
(iii)	Karnataka	2013-14	5,00,000/-	5,00,000/-
<b><u>2014-15</u></b>				
(i)	Madhya Pradesh	2013-14	2,21,809/-	2,21,809/-
(ii)	West Bengal (@ Rs. 5.0 Lacs per year)	2012-13 2013-14 2014-15	15,00,000/-	15,00,000/-
<b><u>2015-16</u></b>				
(i)	Madhya Pradesh	2014-15	2,80,442/-	2,80,442/-
(ii)	Odisha	2014-15	4,00,000/-	4,00,000/-

- (d) The Youth Parliament Competitions held in States/UTs are organized under the aegis of the respective State Governments/UT Administrations. The Ministry of Parliamentary Affairs does not play any direct role in organising Youth Parliament Competitions in States/UTs. It only provides financial assistance to them upon request. The Ministry has no information about whether such Competitions are conducted in States/UTs who do not make request for financial assistance.

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